

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 1260/Confdl./2018  
II-3-1/2018

Bilaspur, dated the 30 / 11 / 2018

The following Member of Lower Judicial Service, as specified in Column No. (2) of the table below, is, hereby, assigned additional charge of the Court as mentioned in Column No. (3) until further orders: -

### **TABLE**

<b>Sl.No.</b>	<b>Name &amp; presently posted as</b>	<b>Additional Charge</b>
(1)	(2)	(3)
1.	Shri Vinay Kumar Pradhan, VI Civil Judge Class-I, Raipur	Labour Court No.-2, Raipur

BY ORDER OF THE HIGH COURT

 30.11.2018

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 1261/Confdl./2018  
II-3-1/2018

Bilaspur, dated the 30 / 11 / 2018


Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(2)

- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (20) President, Industrial Court, Ghadi Chowk, Raipur for information.
- (21) Shri Vinay Kumar Pradhan, VI Civil Judge Class-I, Raipur *for information and compliance. He is directed to take additional charge of the Court mentioned in column no. (3) of the table on pre-page immediately and send his taking over charge report through the concerned District Judge to the Registry.*
- (22) District & Sessions Judge, Raipur for information.
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./ Classification/ D.E./Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Registrar, Industrial Court, Ghadi Chowk, Raipur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ I. & E./ Juvenile Justice Cell/ Library/ Pension / Protocol/ O/o R.G./ S. & A. Cell/Vigilance Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
30-11-2018

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL